

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING No.7/AM22
HELD ON 28.07.2021
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. NC/7/MEET/Jul/202122/7 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 28.07.2021, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri NandLal, Consultant, DPIIT
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri O.P. Sharma, Consultant, D/o C&PC
- 5) Shri Dilip Kumar, DDG
- 6) Shri Pradeep Prakash Thapliyal, FTDO

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

The Committee approved the minutes of Norms Committee -VII Meeting No. NC/7/MEET/Jun/202122/2 dated 07.07.2021 since uploaded on DGFT website.

Case No. A-120	M/s. Pune Metagraph	HQ. F. No. 01/87/50/01/AM16	Status: Deferred
NC No. NC/7/MEET/Jul/ 202122/7 Dated: 28.07.2021		RLA F. No. 31/83/040/00258/AM15 AA No. 3110065375 dated 06.04.2015	

Subject: Request for fixation of norms in respect of Advance Authorization No.3110065375 dated 06.04.2015.

Decision: The committee considered the case as per agenda for personal hearing. A representative of the firm attended the personal hearing. The committee after hearing the firm decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Net weight of export product.
2. Quantity of each of imported material in weight forms excluding indigenous item shown in the application/licence.
3. Nett content of each imported item in total weight of export.

Case No. A-121	M/s. Pune Metagraph	HQ. F. No. 01/87/50/51/AM17	Status: Deferred
NC No. NC/7/ MEET/Jul/202122/7 Dated: 28.07.2021		RLA F. No. 31/83/40/159/AM16 AA No. 3110066027 dated 03.03.2016	

Sub: - Request for fixation of norms in respect of Advance Authorization No.3110066027 dated 03.03.2016.

Dr. P. K. Sharma
 दिव्यीप कुमार / DILIP KUMAR
 एम. महाविदेशिक विदेश व्यापार / Dy. DGT
 विदेश व्यापार महाविदेशाध्यक्ष / DCF
 भारतीय एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Decision: The committee considered the case as per agenda for personal hearing. A representative of the firm attended the personal hearing. The committee after hearing the firm decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Net weight of export product.
2. Quantity of each of imported material in weight forms excluding indigenous item shown in the application/licence.
3. Nett content of each imported item in total weight of export.

Case No. A-122 NC No. NC/7/ MEET/Jul/202122/7 Dated: 28.07.2021	M/s. Gujarat Flouro Chemicals Ltd.	HQ. F. No. 01/87/50/415/AM18 RLA F. No. 34/24/40/77/AM18 AA No. 3410043424 dated 30.08.2017	Status: Deferred
--	---------------------------------------	---	---------------------

Subject:- Request for fixation of norms in respect of Advance Authorization No. 3410043424 dated 30.08.2017.

Decision: The committee considered the case as per agenda for personal hearing. A representative of the firm attended the personal hearing. After hearing the representative, the Committee requested him to furnish a sheet explaining the process from raw material to Export Item.

Case No. A-123 NC No. NC/7/ MEET/Jul/202122/7 Dated: 28.07.2021	M/s. Gujarat Flouro Chemicals Ltd.	HQ. F. No. 01/87/50/128/AM20 RLA F. No. 34/24/40/344/AM19 AA No. 3410045162 dt.21.05.2019	Status: Deferred
--	---------------------------------------	---	---------------------

Subject:- Request for fixation of norms in respect of Advance Authorization No. 3410045162 dt.21.05.2019.

Decision: The committee considered the case as per agenda for personal hearing. A representative of the firm attended the personal hearing. After hearing the representative, the Committee requested him to furnish a sheet explaining the process from raw material to Export Item.

Case No. A-124 NC No. NC/7/ MEET/Jul/202122/7 Dated: 28.07.2021	M/s. Gala Shrink Fit.	HQ. F. No. 01/87/50/538/AM20 RLA F. No. 03/94/40/736/AM20 AA No. 0310833876 dated 03.01.2020	Approved
--	-----------------------	--	----------

Subject:- Request for fixation of norms in respect of Advance Authorization No. 0310833876 dated 03.01.2020.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 01/87/50/538/AM20, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Cross Linkable Polyethylene Compound (Containing 86.2% Polyolefin Elastomer)	45060Kg	Engage TM8440 Polyolefin Elastomer	39600Kg

RA may take consequential action as per Policy / Procedures.

Dilip Kumar
 DIRECTOR/DILIP KUMAR
 एन.डी.ए.ओ. विभाग, भारत/Dy. DGFT
 निदेशात्मक न्यायविशालय/DGFT
 भारत एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Case No. A-125 NC No. NC/7/ MEET/Jul/202122/7 Dated: 28.07.2021	M/s. Rathna Packaging India Pvt. Ltd.	HQ. F. No. 01/87/50/934/AM19 RLA F. No. 07/24/40/161/AM17 AA No. 0710110389 dated 08.09.2016	Status: Deferred
--	--	--	---------------------

Subject:- Request for fixation of norms in respect of Advance Authorization No. 0710110389 dt.08.09.2016

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Norms have been fixed based on % composition as stated in your letter dated 11.07.2019.
2. Justification for change in quantity of Raw Material in the backdrop of above mentioned letter.

Case No. A-126 NC No. NC/7/ MEET/Jul/202122/7 Dated: 28.07.2021	M/s. Pioneer Polyleathers Ltd.	HQ. F. No. 01/87/050/00365/AM18 RLA F. No. 05/24/040/00275/AM18 AA No. 0510404073 Dated: 21.09.2017	Status: Deferred
--	-----------------------------------	--	---------------------

Subject:- Request for Amendment in norms in respect of Advance Authorization No. 0510404073 Dated: 21.09.2017.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Copy of original application with all technical details as per Appendix 4E.

Case No. A-127 NC No. NC/7/ MEET/Jul/202122/7 Dated: 28.07.2021	M/s. Grindwell Norton Ltd.	HQ. F. No. 01/87/50/757/AM21 RLA F. No. 03/94/40/155/AM21 AA No. 0310836773 Dated 22.06.2020	Status: Deferred
--	----------------------------	--	---------------------

Subject:- Request for fixation of norms in respect of Advance Authorization No. 0310836773 Dated 22.06.2020.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Net weight of export product.
2. Catalogue of import item.
3. Justification of wastage in % terms at each stage of manufacture, to justify 23% wastage.

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
एन० महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
आयात एवं निर्यात विभाग
Ministry of Commerce & Industry
उत्तरांचल, नया दिल्ली
एल० एन० १००, New Delhi

Case No. A-128 NC No. NC/7/ MEET/Jul/202122/7 Dated: 28.07.2021	M/s. SRF Ltd.	HQ. F. No. 01/87/50/91/AM20 RLA F. No. 05/24/40/72/AM20 AA No. 0510410534 dated 09.05.2019	Approved
--	---------------	--	----------

Subject:- Request for correction in Unit of Measurement (UOM) of import items approved in Norms Committee meeting No.4/87 dated 04.03.2021 in respect of Advance Authorization No. 0510410534 dated 09.05.2019.

Decision: The Committee considered the case as per agenda and decided to correct the Unit of Measurement (UOM) of import items as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Flexible Laminated Fabric	1Kg	Polyster Knitted Fabric (Relevant GSM)	212.625 grams
		PVC Resin	470.106 grams
		Plasticizer (DOP Or DINP) (Relevant)	178.416 grams
		Titanium Dioxide	5.113 grams
		Marble Powder	151.473 grams
		Heat Stabliser (Relevant)	29.736 grams
		UM Blue Pigment	0.0945 grams
		Optical Brightner Pigment	0.189 grams
		UV Stablizer (Relevant)	0.2835 grams
		Polyethylene Wax Lubricant	1.953 grams

RA may take consequential action as per Policy / Procedures.

Case No. A-129 NC No. NC/7/ MEET/Jul/202122/7 Dated: 28.07.2021	M/s. Jindal Specialty Textiles Ltd.	HQ. F. No. 01/87/50/1067/AM19 RLA F. No. 30/24/40/50/AM19 AA No. 3010104582 Dated 04.02.2019	Status: Deferred
--	-------------------------------------	--	------------------

Subject:- Request for fixation of norms in respect of Advance Authorization No. 3010104582 Dated 04.02.2019.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Percentage net content of fabric in export.
2. Why % wastage for different Raw material differ.
3. As per Raw material asked wastage is 14.7% as such. Justification for wastage at each stage of manufacture.

Dilip Kumar

डिलीप कुमार/DILIP KUMAR
एन महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
व्यपत्तिय एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No. A-130 NC No. NC/7/ MEET/Jul/202122/7 Dated: 28.07.2021	M/s. Jindal Specialty Textiles Ltd.	HQ. F. No. 01/87/50/1200/AM19 RLA F. No. 30/24/40/53/AM19 AA No. 3010104619 Dated 04.03.2019	Status: Deferred
--	--	--	---------------------

Subject:- Request for fixation of norms in respect of Advance Authorization No. 3010104619 Dated 04.03.2019.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Percentage net content of fabric in export.
2. Why % wastage for different Raw material differ.
3. As per Raw material asked wastage is 14.7% as such, justification for wastage at each stage of manufacture.

Case No. A-131 NC No. NC/7/ MEET/Jul/202122/7 Dated: 28.07.2021	M/s. Jindal Specialty Textiles Ltd.	HQ. F. No. 01/87/50/536/AM19 RLA F. No. 30/24/40/28/AM19 AA No. 3010104445 Dated 18.09.2018	Status: Deferred
--	--	---	---------------------

Subject:- Request for fixation of norms in respect of Advance Authorization No. 3010104445 Dated 18.09.2018.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Percentage net content of fabric in export.
2. Why % wastage for different Raw material differ.
3. As per Raw material asked wastage is 14.7% as such, justification for wastage at each stage of manufacture.

Case No. A-132 NC No. NC/7/ MEET/Jul/202122/7 Dated: 28.07.2021	M/s. Jindal Specialty Textiles Ltd.	HQ. F. No. 01/87/50/698/AM19 RLA F. No. 30/24/40/46/AM19 AA No. 3010104543 Dated 27.12.2018	Status: Deferred
--	--	---	---------------------

Subject:- Request for fixation of norms in respect of Advance Authorization No. 3010104543 Dated 27.12.2018.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Percentage net content of fabric in export.
2. Why % wastage for different Raw material differ.
3. As per Raw material asked wastage is 14.7% as such, justification for wastage at each stage of manufacture.

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
एप. महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
महाराष्ट्र एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No. A-133 NC No. NC/7/ MEET/Jul/202122/7 Dated: 28.07.2021	M/s. Jindal Specialty Textiles Ltd.	HQ. F. No. 01/87/50/1241/AM19 RLA F. No. 30/24/40/54/AM19 AA No. 3010104621 Dated 07.03.2019	Status: Deferred
--	--	--	---------------------

Subject:- Request for fixation of norms in respect of Advance Authorization No. 3010104621 Dated 07.03.2019.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Percentage net content of fabric in export.
2. Why % wastage for different Raw material differ.
3. As per Raw material asked wastage is 14.7% as such, justification for wastage at each stage of manufacture.

Case No. A-134 NC No. NC/7/ MEET/Jul/202122/7 Dated: 28.07.2021	M/s. Prime Progression Export & Services Pvt. Ltd.	HQ. F. No. 01/87/171/191/AM17 SEZ F. No. 1/24/2010:EOU:CSEZ AA No.	Status: Deferred
--	---	--	---------------------

Subject:- Fixation of Standard Input-Output Norms for the export product.

Decision: The Committee considered the case as per agenda. The DPIIT has suggested to call for the firm for personal hearing to explain their case.

ONLINE CASES

Case No.: 1/NC/7/MEET/ Jul/202122/7	Party Name: CHIRIPAL POLY FILMS LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
HQRNORMAPPLY00125230 AM22	RLA File :	Lic.No/Date:	
1 Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1.DETAILED MANUFACTURING PROCESS STARTING FROM BASIC RAW MATERIAL 2.COATING THICKNESS OF METALLIZATION 3.PROD/CONSUMPTION DATA FOR LAST TWO YEAR DULY CERTIFIED BY GST.			
Case No.:2/ NC/7/MEET/ Jul/202122/7	Party Name: GUJARAT RAFFIA INDUSTRIES LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
HQRNORMAPPLY00131122 AM22	RLA File :	Lic.No/Date:	
2 Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to			

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
राष्ट्रिय एवं उद्योग संस्थान
Ministry of Commerce & Industry
उत्तरांचल, नया दिल्ली
200028

the authorization holder for submission of the following information and deferred the case:-

- 1.DETAILED MANUFACTURING PROCESS ,WASTAGE CLAIMED
- 2.DETAILS OF INDIGENOUS INPUT WITH QUANTITY
- 3.NETT WEIGHT OF ALUMINIUM EYELET IN EXPORT

3	Case No.:3/ NC/7/MEET/ Jul/202122/7	Party Name: Welspun Flooring Limited	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00060582 AM21	RLA File : 03AA04015794 AM21	Lic.No/Date:0311000765 12/01/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

4	Case No.:4/ NC/7/MEET/ Jul/202122/7	Party Name: CHIRIPAL POLY FILMS LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00060855 AM21	RLA File : 08AA04005448 AM21	Lic.No/Date:0811000268 12/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1.DETAILED MANUFACTURING PROCESS STARTING FROM BASIC RAW MATERIAL 2.COATING THICKNESS OF METALLIZATION 3.PROD/CONSUMPTION DATA FOR LAST TWO YEAR DULY CERTIFIED BY GST 4.NET CONTENT OF PVDC IN EXPORT 5.EXACT GENERIC NAME OF IMPORT ITEM NO 8 AND 9				

5	Case No.:5/ NC/7/MEET/ Jul/202122/7	Party Name: SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00110742 AM22	RLA File : 34AA04002182 AM22	Lic.No/Date:3411000713 09/06/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

6	Case No.:6/ NC/7/MEET/ Jul/202122/7	Party Name: SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00110890 AM22	RLA File : 34AA04002179 AM22	Lic.No/Date:3411000714 09/06/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

7	Case No.:7/ NC/7/	Party Name: SHIVA	Meet No/Date: NC/7/	Status:
---	-------------------	-------------------	---------------------	---------

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

MEET/Jul/202122/7	PERFORMANCE MATERIALS PRIVATE LIMITED	MEET/Jul/202122/7 28.07.2021	Deferred
HQRNORMAPPLY00110893 AM22	RLA File : 34AA04002178 AM22	Lic.No/Date:3411000715 09/06/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:8/ NC/7/MEET/ Jul/202122/7	Party Name: SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
9 HQRNORMAPPLY00110645 AM22	RLA File : 34AA04002175 AM22	Lic.No/Date:3411000707 09/06/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:9/ NC/7/MEET/ Jul/202122/7	Party Name: SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
9 HQRNORMAPPLY00110660 AM22	RLA File : 34AA04002183 AM22	Lic.No/Date:3411000710 09/06/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:10/ NC/7/MEET/ Jul/202122/7	Party Name: MEHTA STONE CONSORTIUM	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Approved
HQRNORMAPPLY00111744 AM22	RLA File : 05AA04025147 AM22	Lic.No/Date:0511003090 10/06/2021	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORMAPPLY00020967 AM22, the Committee decided to ratify the license as under:-			
Export item		Quantity	Import item
HOSEHOLD DOOR ACCESSORIES WITH AUTO MAGNETIC FIXING		87750PIECES	COVEX MAGNET of relevant size & specification
			Quantity
			Net to Net
RA may take consequential action as per Policy / Procedures.			

Case No.:11/ NC/7/MEET/ Jul/202122/7	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Approved
11 HQRNORMAPPLY00112015 AM22	RLA File : 03AA04024379 AM22	Lic.No/Date:0311004510 10/06/2021	
Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORMAPPLY 00112015 AM22, the Committee decided to ratify the following norms:-			

D. L. J. Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Dayog Bhawan, New Delhi

Export Item	Qty	S.No.	Import Items	Qty in kg
New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon. (Total Quantity to be exported 400,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.829
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	16.389
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.974
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.997
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.324
		6	CARBON BLACK	24.072
		7	NYLON TYRE CORD FABRIC (DIPPED)	10.860
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.187
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	4.120
		10	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.664
		11	RUBBER CHEMICAL :ANTIOXIDANTS	0.826
		12	RUBBER CHEMICAL :ACCELERATOR	0.483
		13	RUBBER CHEMICAL :RETARDERS	0.108
		14	ZINC OXIDE	1.771

Dilip Kumar

डिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	15	STEARIC ACID	1.222
	16	MICROCRYSTALLINE PETROLEUM WAX	0.574
	17	PRECIPITATED SILICA	1.118
	18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.959
	19	PHENOLIC TACKIFIER RESIN	0.113
	20	INSOLUBLE SULPHUR	0.093
	21	PROCESSING ADDITIVES	0.482
	22	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	23	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	24	BLADDERS (Qty. in Nos.)	0.020
	25	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	98.735

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

Case No.:12/ NC/7/MEET/ Jul/202122/7	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Approved
12 HQRNORMAPPLY00112076 AM22	RLA File : 03AA04024553 AM22	Lic.No/Date:0311004514 11/06/2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORMAPPLY 00112076AM22, the Committee decided to ratify following norms:-

Dilip Kumar
 Director/DILIP KUMAR
 Dy. Director/Dy. DGFT
 Ministry of Commerce & Industry
 Government of India, New Delhi

Export Item	Qty	S.No.	Import Items	Qty in kg
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 110,000.00 kgs)	100 kgs	1	Natural rubber-smoked sheets (rss)	29.466
		2	Natural rubber-technically specified natural rubber (tsnr)	8.002
		3	Synthetic rubber:butadiene rubber (br)	7.074
		4	Synthetic rubber:styrene butadiene rubber sbr-1500/1502	0.609
		5	Halo butyl rubber - chloro butyl rubber (ciir) / bromo butyl rubber (biir)	1.720
		6	Carbon black	21.745
		7	Stranded wire, ropes and cables (brass coated steel tyre cord)	15.466
		8	Wire of iron or non-alloy steel of a thickness above 18 swg but up to 26 swg (bronze coated tyre beadwire)	3.992
		9	Rubber chemical :antioxidants tmq / tdq / hs	0.575
		10	Rubber chemical :antioxidants	1.210
		11	Rubber chemical :accelerator	0.808
		12	Rubber chemical :retarders	0.075
		13	Zinc oxide	2.301
		14	Stearic acid	0.635
		15	Microcrystalline petroleum wax	0.618
		16	Precipitated silica	2.603
		17	Rae (residual aromatic extract) oil or similar products in which the weight of the aromatic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	0.352
		18	Petroleum tackifier resin	0.411
		19	Phenolic tackifier resin	0.627
		20	Insoluble sulphur	0.635

Dilip Kumar

डीलीप कुमार/DILIP KUMAR
 उप-सहायक निदेशक निदेशक/ Dy. DGFT
 निदेशक निदेशक/ महा निदेशालय/ DGFT
 निदेशक एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 110002, New Delhi

		21	Silane coupling agent	0.411
		22	Ageing resistance chemical (perkalink-900 / hva -2)	0.571
		23	Ageing resistance chemical (hts)	0.387
		24	Processing additives	0.028
		25	Homogenizing agent	0.456
		26	Cobalt boron complex-cobalt 22.5% (mono bond)	0.105
		27	Mould release preparation (inside release)	0.190
		28	Mould release preparation (outside release)	0.160
		29	Bladders (qty. In nos.)	0.020
		30	Antitack release preparation (rubber compound release)	0.200
				101.452

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

Case No.:13/ NC/7/ MEET/Jul/202122/7	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Approved :
HQRNORMAPPLY00112761 AM22	RLA File : 03AA04025145 AM22	Lic.No/Date:0311004540 11/06/2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORMAPPLY 00112076AM22, the Committee decided to ratify following norms:-

13	Export Item	QTY	S.No.	Import Items	Qty in kg
	New Pneumatic Tyres of Rubber, Other, B. Radials - Nylon and Polyester. (Total Quantity to be exported 100,000.00 kgs)	100 kgs	1	Natural rubber-smoked sheets (rss)	2.198
			2	Natural rubber-technically specified natural rubber (tsnr)	30.468
			3	Synthetic rubber:butadiene rubber (br)	5.760
			4	Synthetic rubber:styrene butadiene rubber sbr-1500/1502	3.838

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy DGFT
विदेश व्यापार महानिदेशालय/DGFT
व्यापार एवं उद्योग विभाग
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

5	Synthetic rubber:oil extended styrene butadiene rubber sbr- 1712 / 1723 / 1783	9.043
6	Carbon black	26.565
7	Nylon tyre cord fabric (dipped)	5.233
8	Rubberised textile fabric nylon chafer fabric (dipped)	0.129
9	Wire of iron or non-alloy steel of a thickness above 18 swg but up to 26 swg (bronze coated tyre beadwire)	2.108
10	Rubber chemical :antioxidants tmq / tdq / hs	0.326
11	Rubber chemical :antioxidants	1.017
12	Rubber chemical :accelerator	0.489
13	Rubber chemical :retarders	0.093
14	Zinc oxide	1.938
15	Stearic acid	0.991
16	Microcrystalline petroleum wax	0.761
17	Precipitated silica	2.175
18	Rae (residual aromatic extract) oil or similar products in which the weight of the aromatic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	4.754
19	Phenolic tackifier resin	0.118
20	Insoluble sulphur	0.185
21	Processing additives	0.683
22	Mould release preparation (inside release)	0.190
23	Mould release preparation (outside release)	0.160
24	Bladders (qty. In nos.)	0.020
25	Antitack release preparation (rubber compound release)	0.200
		99.442

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 एम. महाविदेशिक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महाविद्यालय/DGFT
 मणिपुर एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Building B-1/10, New Delhi

RA may take consequential action as per Policy / Procedures.

Case No.:14/ NC/7/MEET/ Jul/202122/7	Party Name: KULODAY TECHNOPACK PRIVATE LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Approved
---	--	--	----------

HQRNORMAPPLY00113551 AM22	RLA File : 03AA04024498 AM22	Lic.No/Date:0311004574 13/06/2021
------------------------------	---------------------------------	--------------------------------------

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. HQRNORMAPPLY00113551AM22, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
14 Plastic Bags (Made out of LLDPE Granules and HDPE Granules) Net Content : 1) LLDPE Granules: 133333.33 Kgs. 2) HDPE Granules : 38095.24 Kgs. 3) Master Batch : 19047.62 Kgs.)	190476Kg	LLDPE Granules (Extrusion Grade)	140000Kg
		HDPE Granules (Extrusion Grade)	40000Kg
		Colour Master Batch (ITC (HS) Code 32061190,39041929)	20000Kg

RA may take consequential action as per Policy / Procedures.

Case No.:15/7/87-ALC1/2022	Party Name: GUJARAT FLUOROCHEMICALS LIMITED	Meet No/Date:7/87- ALC1/2022 28.07.2021	Status: Deferred
----------------------------	---	---	---------------------

HQRNORMAPPLY00113732 AM22	RLA File : 34AA04002019 AM22	Lic.No/Date:341100072 5 14/06/2021
------------------------------	---------------------------------	---------------------------------------

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- 15
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E, INDICATING PERCENTAGE YIELD AT EACH CHEMICAL REACTION, STICHO METRIC BALANCE ON MOLAR BASIS, CALLCULATION SHEET TO ARRIVE AT THE QTY OF RAW MATERIAL ASKED.
 2. IN THE PROCESS DESCRIPTION STARTING RAW MATERIAL ARE CHLOROFORM, WHILE IN THE APPLICATION MAIN R.M IS FLUORSPAR. PL CLARIFY ,ALSO GIVE PROCESS INDICATING USE OF EACH IMPORTED INPUT ALONG WITH OTHER INDIGINOUS INPUT WITH THEIR QUANTITY.
 3. COPY OF GUARANTED NORMS OF CONSUMPTION FROM TECHNOLOGY SUUPLIER IF ANY.

Case No.:16/ NC/7/MEET/ Jul/202122/7	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
---	--	--	---------------------

16 HQRNORMAPPLY00114277 AM22	RLA File : 03AA04025527 AM22	Lic.No/Date:0311004604 14/06/2021
---------------------------------	---------------------------------	--------------------------------------

Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.

17 Case No.:17/ NC/7/MEET/	Party Name: BGR ENERGY	Meet No/Date: NC/7/	Rejected
----------------------------	------------------------	---------------------	----------

A. B. Kumar

श्री. अ.बी.कुमार / श्री. अ.बी.कुमार
उप निदेशक, निदेश विभाग/Dy. DGFT
निदेश विभाग, महानिदेशालय/DGFT
वणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Jul/202122/7	SYSTEMS LIMITED	MEET/Jul/202122/7 28.07.2021	
HQRNORMAPPLY00114340 AM22	RLA File : 04AA04004730 AM22	Lic.No/Date:0411000972 14/06/2021	
Decision : The committee considered the case as per agenda and noted that export & import items are same. Therefore, committee decided to reject the case.			

Case No.:18/ NC/7/MEET/ Jul/202122/7	Party Name: VISION PRODUCTS PRIVATE LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
HQRNORMAPPLY00115238 AM22	RLA File : 34AA04002595 AM22	Lic.No/Date:3411000739 15/06/2021	
18	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-		
	1. Percentage resin content in the export item. 2. Percentage composition of export item. 3. Complete technical details as per Appendix 4E.		

Case No.:19/ NC/7/MEET/ Jul/202122/7	Party Name: CEAT LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
19	HQRNORMAPPLY00116491 AM22	RLA File : 03AA04033112 AM21	Lic.No/Date:0311004675 17/06/2021
	Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.		

Case No.:20/ NC/7/MEET/ Jul/202122/7	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Approved
	HQRNORMAPPLY00116516 AM22	RLA File : 03AA04027230 AM22	Lic.No/Date: 0311004676 17/06/2021
	Decision : Based on the technical comments of DPIIT furnished in File No HQRNORMAPPLY00116516 AM22, the Committee decided to ratify following norms:-		

20	Export Item	Qty.	S. No.	Import Items	Qty. in Kg
	New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.391
			2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.672
			3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.837
			4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.131
			5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 /	1.723

Sd/- **K. K. KUMAR**
 Joint Secretary to Government/Dy. DGFT
 Joint Secretary to Ministry of Commerce & Industry
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

exported 4,000,000.00 kgs)		1723 / 1783	
	6	CARBON BLACK	29.579
	7	NYLON TYRE CORD FABRIC (DIPPED)	1.969
	8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
	9	POLYESTER TYRE CORD FABRIC (DIPPED)	3.082
	10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.878
	11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
	12	RUBBER CHEMICAL :ANTIOXIDANTS	1.346
	13	RUBBER CHEMICAL :ACCELERATOR	0.681
	14	RUBBER CHEMICAL :RETARDERS	0.124
	15	ZINC OXIDE	1.784
	16	STEARIC ACID	0.884
	17	MICROCRYSTALLINE PETROLEUM WAX	0.877
	18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.035
	19	PHENOLIC TACKIFIER RESIN	0.636
	20	INSOLUBLE SULPHUR	0.330
	21	PROCESSING ADDITIVES	0.513
	22	HOMOGENIZING AGENT	0.429
	23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	25	BLADDERS (Qty. in Nos.)	0.020
	26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	100.995

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

21	Case No.:21/ NC/7/MEET/ Jul/202122/7	Party Name: INTERNATIONAL CONVEYORS LTD.	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00116592 AM22	RLA File : 03AA04026379 AM22	Lic.No/Date:0311004682 17/06/2021	

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
राष्ट्रिय एवं अंतराष्ट्रीय
Ministry of Commerce & Industry
इंडियन स्टॉक एक्सचेंज
उत्तर प्रदेश, नया दिल्ली

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- 1.NET WEIGHT PER SQ.METER OF EACH EXPORT PRODUCT EXCLUDING WEIGHT OF FASTENER
- 2.MATERIAL BALANCE BETWEEN EXPORT AND IMPORT

22	Case No.:22/ NC/7/MEET/ Jul/202122/7	Party Name: MEH INDIA OVERSEAS PRIVATE LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00116659 AM22	RLA File : 05AA04028266 AM22	Lic.No/Date:0511003181 17/06/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1.DETAILED SPECIFICATION SIZE AND COMPOSITION AND WEIGHT OF IMPORT AND EXPORT				
2.DETAILS OF INDIGENOUS INPUT WITH QUANTITY				
3.MANUFACTURING PROCESS IN DETAIL JUSTIFYING WASTAGE CLAIMED				

23	Case No.:23/ NC/7/MEET/ Jul/202122/7	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Approved
	HQRNORMAPPLY00117616 AM22	RLA File : 03AA04028130 AM22	Lic.No/Date: 0311004724 18/06/2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORMAPPLY00117616 AM22, the Committee decided to ratify following norms:-

Export Item	Qty.	S.No.	Import Items	Qty. in Kg
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 5,576,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.406
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.572
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.075
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.501
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	9.458
		6	CARBON BLACK	27.536
		7	NYLON TYRE CORD FABRIC (DIPPED)	6.885
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED	3.405

Dilip Kumar

डिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGTA
विदेश व्यापार महानिदेशालय/DGTA
वणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

			TYRE BEADWIRE)	
		10	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.472
		11	RUBBER CHEMICAL :ANTIOXIDANTS	0.935
		12	RUBBER CHEMICAL :ACCELERATOR	0.521
		13	RUBBER CHEMICAL :RETARDERS	0.088
		14	ZINC OXIDE	1.768
		15	STEARIC ACID	1.063
		16	MICROCRYSTALLINE PETROLEUM WAX	0.827
		17	PRECIPITATED SILICA	0.003
		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.296
		19	PHENOLIC TACKIFIER RESIN	0.230
		20	INSOLUBLE SULPHUR	0.134
		21	PROCESSING ADDITIVES	0.560
		22	HOMOGENIZING AGENT	0.005
		23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		25	BLADDERS (Qty. in Nos.)	0.020
		26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	95.407

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

2
4

Case No.:24/ NC/7/MEET/ Jul/202122/7	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Approved	
HQRNORMAPPLY0011763 0 AM22	RLA File 03AA04027588 AM22	Lic.No/Date: 0311004726 18/06/2021		
Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORMAPPLY00117630AM22, the Committee decided to ratify following norms:-				
Export Item	Qty.	S. No.	Import Items	Qty. in Kg

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
लघिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,000,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.391
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.672
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.837
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.131
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.723
		6	CARBON BLACK	29.579
		7	NYLON TYRE CORD FABRIC (DIPPED)	1.969
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
		9	POLYESTER TYRE CORD FABRIC (DIPPED)	3.082
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.878
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.346
		13	RUBBER CHEMICAL :ACCELERATOR	0.681
		14	RUBBER CHEMICAL :RETARDERS	0.124
		15	ZINC OXIDE	1.784
		16	STEARIC ACID	0.884
		17	MICROCRYSTALLINE PETROLEUM WAX	0.877
		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.035
		19	PHENOLIC TACKIFIER RESIN	0.636
		20	INSOLUBLE SULPHUR	0.330
		21	PROCESSING ADDITIVES	0.513
		22	HOMOGENIZING AGENT	0.429
		23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		25	BLADDERS (Qty. in Nos.)	0.020
		26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Dilip Kumar

डिलीप कुमार/DILIP KUMAR
एप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
राजिस्टर एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

			TOTAL	100.995
--	--	--	-------	---------

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

25	Case No.:25/ NC/7/MEET/ Jul/202122/7	Party Name: PIONEER POLYLEATHERS PRIVATE LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00117790 AM22	RLA File : 05AA04029482 AM22	Lic.No/Date:0511003215 18/06/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1.DETAILED SPECIFICATION SIZE AND COMPOSITION AND WEIGHT OF IMPORT AND EXPORT				
2.DETAILS OF INDIGENOUS INPUT WITH QTY				
3.MANUFACTURING PROCESS IN DETAIL JUSTIFYING WASTAGE CLAIMED				

26

Case No.:26/ NC/7/MEET/ Jul/202122/7	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/728.07.2021	Approved	
HQRNORMAPPLY00119043 AM22	RLA File : 03AA04027439 AM22	Lic.No/Date: 0311004774 20/06/2021		
Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORMAPPLY00119043 AM22, the Committee decided to ratify following norms:-				
Export Item	Qty.	S.No.	Import Items	Qty. in Kg
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,000,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.391
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.672
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.837
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.131
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.723
		6	CARBON BLACK	29.579
		7	NYLON TYRE CORD FABRIC (DIPPED)	1.969
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
		9	POLYESTER TYRE CORD FABRIC (DIPPED)	3.082
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE	2.878

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महाविशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

			BEADWIRE)	
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.346
		13	RUBBER CHEMICAL :ACCELERATOR	0.681
		14	RUBBER CHEMICAL :RETARDERS	0.124
		15	ZINC OXIDE	1.784
		16	STEARIC ACID	0.884
		17	MICROCRYSTALLINE PETROLEUM WAX	0.877
		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.035
		19	PHENOLIC TACKIFIER RESIN	0.636
		20	INSOLUBLE SULPHUR	0.330
		21	PROCESSING ADDITIVES	0.513
		22	HOMOGENIZING AGENT	0.429
		23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		25	BLADDERS (Qty. in Nos.)	0.020
		26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	100.995

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

27	Case No.:27/ NC/7/MEET/ Jul/202122/7	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/ MEET/ Jul/202122/7 28.07.2021	Approved
	HQRNORMAPPLY00119044 AM22	RLA File : 03AA04027318 AM22	Lic.No/Date: 0311004775 20/06/2021	
	Decision : Based on the technical comments of DPIIT furnished in File No.HQRNORMAPPLY 00119044AM22, the Committee decided to ratify following norms:-			
Export Item	Qty.	S.No.	Import Items	Qty. in Kg
New Pneumatic	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.391

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DG
विदेश व्यापार महानिदेशालय/DG
राष्ट्रिय एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,000,000.00 kgs)	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.672
	3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.837
	4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.131
	5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.723
	6	CARBON BLACK	29.579
	7	NYLON TYRE CORD FABRIC (DIPPED)	1.969
	8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
	9	POLYESTER TYRE CORD FABRIC (DIPPED)	3.082
	10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.878
	11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
	12	RUBBER CHEMICAL :ANTIOXIDANTS	1.346
	13	RUBBER CHEMICAL :ACCELERATOR	0.681
	14	RUBBER CHEMICAL :RETARDERS	0.124
	15	ZINC OXIDE	1.784
	16	STEARIC ACID	0.884
	17	MICROCRYSTALLINE PETROLEUM WAX	0.877
	18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.035
	19	PHENOLIC TACKIFIER RESIN	0.636
	20	INSOLUBLE SULPHUR	0.330
	21	PROCESSING ADDITIVES	0.513
	22	HOMOGENIZING AGENT	0.429
	23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	25	BLADDERS (Qty. in Nos.)	0.020
	26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	100.995

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
राष्ट्रिय एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No.:28/ NC/7/MEET/
Jul/202122/7Party Name: BALKRISHNA
INDUSTRIES LIMITEDMeet No/Date: NC/7/
MEET/Jul/202122/7
28.07.2021

Approved

HQRNORMAPPLY00119045
AM22RLA File : 03AA04026975
AM22Lic.No/Date: 0311004776
20/06/2021Decision : Based on the technical comments of DPIIT furnished in File No.HQRNORMAPPLY
00119045AM22, the Committee decided to ratify following norms:-

Export Item	Qty.	S.No.	Import items	Qty. in Kg
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide (Total Quantity to be exported 4,750,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.021
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	24.897
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.926
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.173
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.835
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.198
		7	CARBON BLACK	26.854
		8	NYLON TYRE CORD FABRIC (DIPPED)	8.069
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.084
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	0.028
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.042
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.563
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.001
		14	RUBBER CHEMICAL :ACCELERATOR	0.586
		15	RUBBER CHEMICAL :RETARDERS	0.102
		16	ZINC OXIDE	1.901
		17	STEARIC ACID	1.095
		18	MICROCRYSTALLINE PETROLEUM WAX	0.801
		19	PRECIPITATED SILICA	0.106
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.633
		21	PETROLEUM TACKIFIER RESIN	0.009

28


 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DG
 विदेश व्यापार महानिदेशक/Deputy
 सचिव एवं उद्योग सहायक
 Ministry of Commerce & Industries
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	22	PHENOLIC TACKIFIER RESIN	0.585
	23	INSOLUBLE SULPHUR	0.161
	24	SILANE COUPLING AGENT	0.003
	25	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.006
	26	PROCESSING ADDITIVES	0.429
	27	HOMOGENIZING AGENT	0.089
	28	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	29	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	30	BLADDERS (Qty. in Nos.)	0.020
	31	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	98.767

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

	Case No.:29/ NC/7/MEET/ Jul/202122/7	Party Name: KANODIA TECHNOPLAST LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
29	HQRNORMAPPLY00119378 AM22	RLA File : 05AA04030258 AM22	Lic.No/Date:0511003245 21/06/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

	Case No.:30/7/87-ALC1/2022	Party Name: BILCARE LIMITED	Meet No/Date:7/87- ALC1/2022 28.07.2021	Status: Deferred
30	HQRNORMAPPLY00121676 AM22	RLA File : 31AA04016431 AM22	Lic.No/Date: 3111000417 22/06/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1.SPECIFIC NAME OF ACLAR FILM WITH CATALOGUE				

	Case No.:31/7/87ALC1/2022	Party Name: Welspun Flooring Limited	Meet No/Date:7/87- ALC1/2022 28.07.2021	Status: Deferred
31	HQRNORMAPPLY00121813 AM22	RLA File : 03AA04026122 AM22	Lic.No/Date: 0311004819 22/06/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/उप. उ.अ.न.
 विदेश व्यापार महानिदेशालय/उ.अ.न.
 नमिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Case No.:32/ NC/7/MEET/ Jul/202122/7	Party Name: GUJARAT FLUOROCEMICALS LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
HQRNORMAPPLY00121856 AM22	RLA File : 34AA04002018 AM22	Lic.No/Date: 3411000760 22/06/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1.ALL TECH. DETAILS AS PER APP 4E, INDICATING PERCENTAGE YIELD AT EACH CHEMICAL REACTION,STICHOMETRIC BALANCE ON MOLAR BASIS,CALLCULATION SHEET TO ARRIVE AT THE QTY OF RAW MATERIAL ASKED 2.IN THE PROCESS DESCRIPTION STARTING R.M ARE CHLOROFORM,WHILE IN THE APPLICATION MAIN R.M IS FLUORSPAR. PL CLARIFY ,ALSO GIVE PROCESS INDICATING USE OF EACH IMPORTED INPUT ALONG WITH OTHER INDIGINOUS INPUT WITH THEIR QTY 3. COPY OF GUARANTED NORMS OF CONSUMPTION FROM TECHNOLOGY SUUPLIER IF ANY			

Case No.:33/ NC/7/MEET/ Jul/202122/7	Party Name: R R KABEL LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
HQRNORMAPPLY00121864 AM22	RLA File : 03AA04024376 AM22	Lic.No/Date: 0311004825 22/06/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1.ALL TECH. DETAILS AS PER APP 4E, INDICATING PERCENTAGE YIELD AT EACH CHEMICAL REACTION,STICHOMETRIC BALANCE ON MOLAR BASIS,CALLCULATION SHEET TO ARRIVE AT THE QTY OF RAW MATERIAL ASKED 2.IN THE PROCESS DESCRIPTION STARTING R.M ARE CHLOROFORM,WHILE IN THE APPLICATION MAIN R.M IS FLUORSPAR. PL CLARIFY ,ALSO GIVE PROCESS INDICATING USE OF EACH IMPORTED INPUT ALONG WITH OTHER INDIGINOUS INPUT WITH THEIR QTY 3. COPY OF GUARANTED NORMS OF CONSUMPTION FROM TECHNOLOGY SUUPLIER IF ANY.			

Case No.: NC/7/MEET/ Jul/202122/7	Party Name: EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Approved
HQRNORMAPPLY00121922 AM22	RLA File : 03AA04029866 AM22	Lic.No/Date:0311004828 22/06/2021	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORMAPPLY00121922AM22, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
Blended Polyol (Ecopuf PE 7545 BF	8000Kg	Phthalic Anhydride	845Kg
		Diethylene Glycol	1216Kg
		Propylene Oxide	2660Kg
		Catalyst (Polycat 5)	48Kg
		Catalyst (Polycat 8)	120Kg

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. Secy
 विदेश व्यापार महानिदेशालय/DC
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

RA may take consequential action as per Policy / Procedures.

Case No.:35/ NC/7/MEET/ Jul/202122/7	Party Name: LOXIM INDUSTRIES LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
HQRNORMAPPLY00121212 AM22	RLA File 08AA04009151 AM22	Lic.No/Date: 0811001794 22/06/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. DETAILS AS PER APP 4E, INDICATING PERCENTAGE YIELD AT EACH CHEMICAL REACTION,STICHOMETRIC BALANCE ON MOLAR BASIS,CALLCULATION SHEET TO ARRIVE AT THE QTY OF RAW MATERIAL ASKED 2.IN THE PROCESS DESCRIPTION STARTING R.M ARE CHLOROFORM,WHILE IN THE APPLICATION MAIN R.M IS FLUORSPAR. PL CLARIFY ,ALSO GIVE PROCESS INDICATING USE OF EACH IMPORTED INPUT ALONG WITH OTHER INDIGINOUS INPUT WITH THEIR QTY 3. COPY OF GUARANTED NORMS OF CONSUMPTION FROM TECHNOLOGY SUUPLIER IF ANY			

Case No.:36/ NC/7/MEET/
Jul/202122/7

Party Name: BALKRISHNA
INDUSTRIES LIMITED

Meet No/Date: NC/7/
MEET/Jul/202122/7
28.07.2021

Approved

HQRNORMAPPLY00122107
AM22

RLA File : 03AA04028288
AM22

Lic.No/Date:
0311004839
23/06/2021

Decision : Based on the technical comments of DPIIT furnished in File No.HQRNORMAPPLY 00122107AM22, the Committee decided to ratify following norms:-

Export Item	Qty.	S.No.	Import Items	Qty in Kg
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 5,576,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.406
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.572
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.075
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.501
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	9.458
		6	CARBON BLACK	27.536
		7	NYLON TYRE CORD FABRIC (DIPPED)	6.885
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE	3.405

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DG
 विदेश व्यापार महानिदेशालय/DG
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industries
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

			BEADWIRE)	
	10		RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.472
	11		RUBBER CHEMICAL :ANTIOXIDANTS	0.935
	12		RUBBER CHEMICAL :ACCELERATOR	0.521
	13		RUBBER CHEMICAL :RETARDERS	0.088
	14		ZINC OXIDE	1.768
	15		STEARIC ACID	1.063
	16		MICROCRYSTALLINE PETROLEUM WAX	0.827
	17		PRECIPITATED SILICA	0.003
	18		RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.296
	19		PHENOLIC TACKIFIER RESIN	0.230
	20		INSOLUBLE SULPHUR	0.134
	21		PROCESSING ADDITIVES	0.560
	22		HOMOGENIZING AGENT	0.005
	23		MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	24		MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	25		BLADDERS (Qty. in Nos.)	0.020
	26		ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	95.407

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

37

Case No.:37/7/87ALC1/2022	Party Name: BALKRISHNA INDUSTRIESLIMITED	Meet No/Date:7/87- ALC1/2022 28.07.2021	Approved
HQRNORMAPPLY00122109 AM22	RLA File : 03AA04027550 AM22	Lic.No/Date: 0311004840 23/06/2021	

Decision : Based on the technical comments of DPIIT furnished in File No.HQRNORMAPPLY00122109AM22, the Committee decided to ratify following norms:-

Export Item	Qty.	S.No.	Import Items	Qty. in Kg
-------------	------	-------	--------------	---------------

Dilip Kumar
डिलीप कुमार/DILIP KUMAR
 एम महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 नि.प्र. एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 कन्या भवन, नई दिल्ली
 Laxmi Bhawan, New Delhi

New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,000,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.391
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.672
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.837
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.131
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.723
		6	CARBON BLACK	29.579
		7	NYLON TYRE CORD FABRIC (DIPPED)	1.969
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
		9	POLYESTER TYRE CORD FABRIC (DIPPED)	3.082
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.878
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.346
		13	RUBBER CHEMICAL :ACCELERATOR	0.681
		14	RUBBER CHEMICAL :RETARDERS	0.124
		15	ZINC OXIDE	1.784
		16	STEARIC ACID	0.884
		17	MICROCRYSTALLINE PETROLEUM WAX	0.877
		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.035
		19	PHENOLIC TACKIFIER RESIN	0.636
		20	INSOLUBLE SULPHUR	0.330
		21	PROCESSING ADDITIVES	0.513
		22	HOMOGENIZING AGENT	0.429
		23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		25	BLADDERS (Qty. in Nos.)	0.020
		26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200


 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. CGO
 विदेश व्यापार महानिदेशालय/DCGP
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

			TOTAL	100.995
--	--	--	-------	---------

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

	Case No.:38/ NC/7/MEET/ Jul/202122/7	Party Name: LOPAREX INDIA PRIVATE LIMITED	Meet No/Date: NC/7/MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00124753 AM22	RLA File : 03AA04022741 AM22	Lic.No/Date:0311004931 25/06/2021	
38	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. Complete calculation for the requirement of Raw materials for the manufacturing of Export item, indicating separately wastage of both indigenous and imported items. 2. Production of export item vis –a vis consumption of all the raw materials (both imported and indigenous), for the last three years duly certified by Chartered Accountant.			
	Case No.:39/ NC/7/MEET/ Jul/202122/7	Party Name: COATALL FILMS PRIVATE LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
39	HQRNORMAPPLY00125634 AM22	RLA File : 03AA04015213 AM22	Lic.No/Date:0311004940 26/06/2021	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			
	Case No.:40/ NC/7/MEET/ Jul/202122/7	Party Name: LOPAREX INDIA PRIVATE LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00125664 AM22	RLA File : 03AA04022747 AM22	Lic.No/Date:0311004957 27/06/2021	
40	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. Complete calculation for the requirement of Raw materials for the manufacturing of Export item, indicating separately wastage of both indigenous and imported items. 2. Production of export item vis –a vis consumption of all the raw materials (both imported and indigenous), for the last three years duly certified by Chartered Accountant.			
41	Case No.: NC/7/MEET/ Jul/202122/7	Party Name: Welspun Flooring Limited	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00126142	RLA File : 03AA04004450	Lic.No/Date:0311004984	

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
एप गहनिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार मंत्रालय, नई दिल्ली
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

AM22	AM22	28/06/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:42/7/87ALC1/2022	Party Name: THE SUPREME INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2022 28.07.2021	Status: Deferred
HQRNORMAPPLY00126342 AM22	RLA File : 03AA04034314 AM22	Lic.No/Date:0311004994 29/06/2021	
42	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1.NET CONTENT NYLON,EVA AND PET IN EXPORT 2.PERCENTAGE SOLID CONTENT IN ADHESIVE 3.SPECIFICATION OF MASTER BATCH		

Case No.:43/ NC/7/MEET/ Jul/202122/7	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Approved:
HQRNORMAPPLY00126523 AM22	RLA File : 03AA04023625 AM22	Lic.No/Date:0311005005 29/06/2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORMAPPLY 00126523AM22, the Committee decided to ratify following norms:-

	Export Item	Qty.	S.No.	Import Items	Qty. in Kg
43	New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 4,500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.025
			2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.040
			3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.237
			4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.879
			5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.541
			6	CARBON BLACK	26.675
			7	NYLON TYRE CORD FABRIC (DIPPED)	4.022
			8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.045
			9	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	8.267
			10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.322

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.372
	12	RUBBER CHEMICAL :ANTIOXIDANTS	1.334
	13	RUBBER CHEMICAL :ACCELERATOR	0.604
	14	RUBBER CHEMICAL :RETARDERS	0.106
	15	ZINC OXIDE	1.823
	16	STEARIC ACID	0.755
	17	MICROCRYSTALLINE PETROLEUM WAX	0.744
	18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.492
	19	PHENOLIC TACKIFIER RESIN	0.673
	20	INSOLUBLE SULPHUR	0.510
	21	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.144
	22	AGEING RESISTANCE CHEMICAL (HTS)	0.131
	23	PROCESSING ADDITIVES	0.448
	24	HOMOGENIZING AGENT	0.425
	25	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.035
	26	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	27	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	28	BLADDERS (Qty. in Nos.)	0.020
	29	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	101.219

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:44/ NC/7/MEET/ Jul/202122/7	Party Name: BULK LIQUID SOLUTIONS PRIVATE LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
HQRNORMAPPLY00126597 44 AM22	RLA File : 07AA04011376 AM22	Lic.No/Date:0711001390 29/06/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1.NET CONTENT NYLON,EVA AND PET IN EXPORT.			

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DG
 विदेश व्यापार महानिदेशालय/DC
 लघु उद्योग एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

2. PERCENTAGE SOLID CONTENT IN ADHESIVE.
3. SPEC OF MASTER BATCH.

Case No.:45/7/87ALC1/2022	Party Name: BIHANI MANUFACTURING COMPANY PRIVATE LIMITED	Meet No/Date:7/87-ALC1/2022 28.07.2021	Approved
HQRNORMAPPLY00126692 AM22	RLA File : 05AA04038272 AM22	Lic.No/Date:0511003374 29/06/2021	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORMAPPLY00126692AM22, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
HDPE Compound Grade HM HD 101B / HM HD 101(HDPE Compound Grade HM HD 101B / HM HD 101)	50000Kg	Highy Density Polyethylene	25750Kg
		High Molecular Weight High Denisty Polyethylene	9785Kg
		Polyolefin Elastomer	1545Kg
		Irganox 1010	515Kg
RA may take consequential action as per Policy / Procedures.			

Case No.:46/ NC/7/MEET/ Jul/202122/7	Party Name: LION RUBBER INDUSTRIES PRIVATE LIMITED	Meet No/Date: NC/7/MEET/ Jul/202122/7 28.07.2021	Status: Deferred
46 HQRNORMAPPLY00129878 AM22	RLA File : 03AA04031540 AM22	Lic.No/Date:0311005086 03/07/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:47/ NC/7/MEET/ Jul/202122/7	Party Name: SNR RECLAMATIONS PRIVATE LIMITE	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
47 HQRNORMAPPLY00131299 AM22	RLA File : 30AA04009322 AM22	Lic.No/Date:3011000836 05/07/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:48/ NC/7/MEET/ Jul/202122/7	Party Name: POLYMER TECHNOLOGY GROUP	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
48 HQRNORMAPPLY00131311 AM22	RLA File : 05AA04048473 AM22	Lic.No/Date:0511003456 05/07/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

49 Case No.:49/ NC/7/MEET/ Jul/202122/7	Party Name: PRISTINE MELAMINE LLP	Meet No/Date: NC/7/ MEET/Jul/202122/7	Status: Deferred:
---	-----------------------------------	---------------------------------------	-------------------

Sanjay Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/DAG
 विदेश व्यापार महानिदेशालय,
 लघिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

		28.07.2021	
HQRNORMAPPLY00131376 AM22	RLA File : 34AA04004654 AM22	Lic.No/Date:3411000798 05/07/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

	Case No.:50/ NC/7/MEET/ Jul/202122/7	Party Name: BLS POLYMERS LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00131583 AM22	RLA File : 05AA04034280 AM22	Lic.No/Date:0511003468 05/07/2021	
50	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1.NET CONTENT NYLON,EVA AND PET IN EXPORT 2.PERCENTAGE SOLID CONTENT IN ADHESIVE 3.SPEC OF MASTER BATCH			

	Case No.:51/ NC/7/MEET/ Jul/202122/7	Party Name: D R COATS INK AND RESINS PRIVATE LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
51	HQRNORMAPPLY00132355 AM22	RLA File : 03AA04034581 AM22	Lic.No/Date:0311005157 06/07/2021	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

	Case No.: 52/NC/7/MEET/ Jul/202122/7	Party NameGUJARAT FLUOROCHEMICALS LIMITED	Meet No/Date: NC/7/MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00133155 AM22	RLA File : 34AA04004941 AM22	Lic.No/Date:3411000810 07/07/2021	
52	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. NET CONTENT NYLON, EVA AND PET IN EXPORT. 2. PERCENTAGE SOLID CONTENT IN ADHESIVE. 3. SPECIFICATION OF MASTER BATCH.			

	Case No.: 53/NC/7/MEET/ Jul/202122/7	Party Name: MPD INDUSTRIES PRIVATE LIMITED	Meet No/Date: NC/7/MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00135012 AM22	RLA File : 56AA04001339 AM21	Lic.No/Date:5611000371 09/07/2021	
53	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. Complete and balanced chemical reaction showing Molecular weight, Molar ratio and % yield on Molar basis.			

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DG
 विदेश व्यापार महानिदेशालय/069
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industries
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

2. % resin content in export item.
3. Material balance for the entire process with wastage claimed.

54	Case No.:54 NC/7/MEET/ Jul/202122/7	Party Name: K L J POLYMERS AND CHEMICALSLIMITED	Meet No/Date: NC/7/MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00135561 AM22	RLA File : 05AA04052819 AM22	Lic.No/Date:0511003573 09/07/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1.EXACT NAME OF ANTIOXIDENT FUNCTION OF SILANE.				

55

Case No.:55/ NC/7/MEET/ Jul/202122/7	Party Name: KULODAY TECHNOPACK PRIVATE LIMITED	Meet No/Date: NC/7/MEET/Jul/202122/7 28.07.2021	Approved
HQRNORMAPPLY00135716 AM22	RLA File : 03AA04045308 AM22	Lic.No/Date:0311005256 09/07/2021	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. HQRNORMAPPLY00135716AM22, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
Plastic Bags (Made out of LLDPE Granules and HDPE Granules)(Plastic Bags (Made out of LLDPE Granules and HDPE Granules) Net Content : 1) LLDPE Granules (EXTRUSIONGRADE): 66666.67 Kgs. 2) HDPE Granules (EXTRUSION GRADE) : 23809.52 Kgs. 3) Master Batch : 4761.90Kgs.)	95238Kg	LLDPE Granules (Extrusion Grade)	70000Kg
		HDPE Granules (EXTRUSION GRADE)	25000Kg
		Colour Master Batch (ITC (HS)Code 32061190, 39041929)	5000Kg

RA may take consequential action as per Policy / Procedures.

56	Case No.:56/ NC/7/MEET/ Jul/202122/7	Party Name: SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED	Meet No/Date: NC/7/MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00135752 AM22	RLA File : 03AA04040771 AM22	Lic.No/Date:0311005259 10/07/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

57	Case No.:57/ NC/7/MEET/ Jul/202122/7	Party Name: SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED	Meet No/Date: NC/7/MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00135753 AM22	RLA File : 03AA04041636 AM22	Lic.No/Date:0311005260 10/07/2021	


 दिलीप कुमार / DILIP KUMAR
 उप महानिदेशक विदेश व्यापार, भारत सरकार
 विदेश व्यापार महाविभाग, नया दिल्ली
 नगरपालिका एवं उद्योग विभाग
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.

Case No.:58/ NC/7/MEET/ Jul/202122/7	Party Name: PACT CLOSURE SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date: NC/7/MEET/Jul/202122/7 28.07.2021	Approved
HQRNORMAPPLY00136440 AM22	RLA File : 07AA04013739 AM22	Lic.No/Date:0711001450 11/07/2021	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. HQRNORMAPPLY00136440AM22, the Committee decided to ratify the license as under:-

58	Export item	Quantity	Import item	Quantity
	CSD 1881 Omni Mini K Plastic Closures (TOTAL NET WT OF FG 142843 KG. NET WT OF 1 NO IS 2.35 GMS INCLUDING DOMESTIC RM)(CSD 1881 Omni Mini K Plastic Closures (TOTAL NET WEIGHT OF FINISHED PRODUCT 142843 KG. NET WEIGHT OF 1 NO OF CLOSURE IS 2.35 GMS INCLUDING DOMESTIC RAW MATERIAL))	60784195Nos.	POLYMER HDPE BOPURE MB6562	148500Kg

RA may take consequential action as per Policy / Procedures.

Case No.:59/ NC/7/MEET/ Jul/202122/7	Party Name: CYTECH COATINGS PRIVATE LIMITED	Meet No/Date: NC/7/MEET/Jul/202122/7 28.07.2021	Status: Deferred
59 HQRNORMAPPLY00137043 AM22	RLA File : 52AA04008605 AM22	Lic.No/Date:5211000983 12/07/2021	

Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.

Case No.:60/ NC/7/MEET/ Jul/202122/7	Party Name: S M I COATED PRODUCTS PRIVATE LIMITED	Meet No/Date:7 NC/7/MEET/Jul/202122/7 28.07.2021	Approved
HQRNORMAPPLY00136592 AM22	RLA File : 03AA04033838 AM22	Lic.No/Date:0311005302 12/07/2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORMAPPLY 00136592AM22, the Committee decided to ratify following norms:-

60	Export item	Quantity	Import item	Quantity
	Self Adhesive Polyethelene Film (166 gsm +/-10 percent)	1500000 sq.m.	Polyethelene Fil (PE) (90 micron +/- 15 percent)	1560000 sq.m.
			Adhesive (155 percent Solid Water Based)	60000
			Glassine Paper (60gsm =/- 10 percent)	156000 sq.m.

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. Dir.
 विदेश व्यापार महानिदेशालय/06
 राष्ट्रिय एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

RA may take consequential action as per Policy / Procedures.

61	Case No.:61/ NC/7/MEET/ Jul/202122/7	Party Name: GUJARAT FLUOROchemicals LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00136847 AM22	RLA File : 34AA04004939 AM22	Lic.No/Date:3411000830 12/07/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1.ALL TECH. DETAILS AS PER APP 4E, INDICATING PERCENTAGE YIELD AT EACH CHEMICAL REACTION,STICHOMETRIC BALANCE ON MOLAR BASIS,CALCULATION SHEET TO ARRIVE AT THE QTY OF RAW MATERIAL ASKED 2.IN THE PROCESS DESCRIPTION STARTING R.M ARE CHLOROFORM,WHILE IN THE APPLICATION MAIN R.M IS FLUORSPAR. PL CLARIFY ,ALSO GIVE PROCESS INDICATING USE OF EACH IMPORTED INPUT ALONG WITH OTHER INDIGENOUS INPUT WITH THEIR QTY 3. COPY OF GUARANTEED NORMS OF CONSUMPTION FROM TECHNOLOGY SUPPLIER IF ANY				

62	Case No.:62/ NC/7/MEET/ Jul/202122/7	Party Name: ATUL LIMITED	Meet No/Date: NC/7/ MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00137704 AM22	RLA File : 08AA04014645 AM22	Lic.No/Date:0811001979 13/07/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

63	Case No.:63/ NC/7/MEET/ Jul/202122/7	Party Name: FLOORATEX POLYMERS	Meet No/Date: NC/7/MEET/Jul/202122/7 28.07.2021	Status: Deferred
	HQRNORMAPPLY00138278 AM22	RLA File : 10AA04005760 AM22	Lic.No/Date:1011000431 14/07/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Manufacturing process with wastage of all the raw material (both import & indigenous) import content in the export item. 2. Specification with Mesh size of import item Crumb Rubber Powder. 3. A copy of NOC from MOEF&CC for import of Crumb Rubber Powder, if Mesh size is upto 10 Mesh. 4. Calculation for the requirement of import and indigenous items for the manufacturing of export item.				

64	Case No.:64/ NC/7/MEET/ Jul/202122/7	Party Name: ESSEN SPECIALITY FILMS PRIVATE LIMITED	Meet No/Date: NC/7/MEET/Jul/202122/7 28.07.2021	Approved
	HQRNORMAPPLY00138474	RLA File : 24AA04006991	Lic.No/Date:2411000664	


 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DG/IT
 विदेश व्यापार महानिदेशालय/DGFT
 शक्तिपथ एवं उद्योग भवन
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

AM22 AM22 14/07/2021

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. HQRNORMAPPLY00138474AM22, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
LDPE Placemats(LDPE Placemats (Embossed/Plain/Printed/Laminated))	386MT	LDPE Granules	395MT

RA may take consequential action as per Policy / Procedures.

Case No.:65/ NC/7/MEET/ Jul/202122/7	Party Name: SUNRISE INDUSTRIES (INDIA) LIMITED	Meet No/Date: NC/7/MEET/Jul/202122/7 28.07.2021	Status: Deferred
65 HQRNORMAPPLY00138960 AM22	RLA File : 34AA04005383 AM22	Lic.No/Date:3411000847 14/07/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:66/ NC/7/MEET/ Jul/202122/7	Party Name: B R SPECIALITIES LLP	Meet No/Date: NC/7/MEET/Jul/202122/7 28.07.2021	Status: Deferred
66 HQRNORMAPPLY00139526 AM22	RLA File : 33AA04004561 AM22	Lic.No/Date:3311000334 15/07/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:67/ NC/7/MEET/ Jul/202122/7	Party Name: GRP LIMITED	Meet No/Date: NC/7/MEET/Jul/202122/7 28.07.2021	Status: Deferred
67 HQRNORMAPPLY00139911 AM22	RLA File : 03AA04047947 AM22	Lic.No/Date:0311005406 15/07/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. To submit NOC from MOEF & CC for the import of USED RUBBER TYRE SCRAP declaration that the said NOC has not been used in import of Rubber scrap under Import Licence granted in Restricted Category.			
2. Complete calculation of requirement of all the raw materials (both for imported and indigenous) with indicating wastage separately.			

Dilip Kumar

डिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFA
विदेश व्यापार महानिदेशालय/DGFA
सांख्यिक एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi